

(d) the steps taken by the Central Government to provide and supply quality coal to the State as per the requirement?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) The thermal power stations of Gujarat are supplied coal as per the terms and conditions of Memorandum of Understanding/Fuel Supply Agreement concluded with concerned coal companies. These plants are supplied a mix of high grade coal from South Eastern Coalfields Limited (SECL)/Korea Rewa area and low grade coal from SECL/Korba area and Western Coalfields Limited. Low grade coal is supplied to these plants from Korba area only after getting it washed through the washeries nominated by the concerned plants. The Fuel Supply Agreements provide for joint sampling of coal at loading points to ensure quality of coal. Further, these plants are also importing coal of high grade as per the import targets fixed by the Ministry of Power for blending with indigenous coal.

(b) During 2010-11, as against the Annual Contracted Quantity of 18.694 million tonnes of coal required to be supplied by CIL coal companies to the power stations of Gujarat, the actual coal supplies were 18.449 million tonnes, indicating 99% materialization of supplies.

(c) Central Electricity Authority (CEA) has informed that none of the power utilities of Gujarat have reported closure of any generating stations due to shortage of coal.

(d) The following steps have been taken by coal companies to improve the quality of coal being supplied to consumers, including the power utilities of Gujarat:—

- (i) Installation of metal detectors/magnetic separators over running conveyors before coal loading.
- (ii) establishment of well equipped laboratories at all the projects for regular quality assessment.
- (iii) arrangement for joint sampling with consumers wherein consumers are provided with the facility of adjustment of payment against coal value.
- (iv) shale picking, if any, at mine face, stocks, sidings and from the wagons.
- (v) beneficiation of non-coking coal in washeries have been planned for improving the quality.

Allocation of coal to Birsinghpur, Sarni and Amarkantak

†2792. MISS ANUSUIYA UIKEY: Will the Minister of COAL be pleased to state:

(a) whether 150 lakh metric tonnes of coal was allocated as Annual Contracted Quantity to Birsinghpur, Sarni and Amarkantak thermal power stations of Madhya Pradesh by the Central Electricity Authority and the Ministry for 2010-11;

†Original notice of the question was received in Hindi.

(b) if so, whether the coal has been provided to thermal power stations on contract basis and if so, the details thereof; and

(c) the reasons for not allocating coal, if any, as per the Annual Contracted Quantity and whether Government would consider to allocate coal as per the Annual Contracted Quantity?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) Central Electricity Authority (CEA) had fixed 15 million tonnes of coal as the Annual Contracted Quantity (ACQ) of the power plants of Birsinghpur, Sarni and Amarkantak for the year 2010-11.

(b) The details of coal supplies made by Coal India Limited's (CIL) coal companies against the ACQ to Birsinghpur, Sarni and Amarkantak thermal power stations during 2010-11 are given below:—

(Figures in lakh tonnes)

Name of the power station	Linked coal company	Annual Contracted Quantity (ACQ) during 2010-11	Actual despatches during 2010-11	% materialisation
Amarkantak	SECL	20.00	15.01	75.1
Sarni	WCL	66.00	60.50	91.7
Birsinghpur	SECL	64.00	58.82	91.9
TOTAL :	CIL	150.00	134.33	89.6

(c) The reasons for less materialization of supplies to these power stations, power-station-wise are as below:—

- (i) **Amarkantak:** The power station commissioned the 2nd unit without developing requisite coal handling infrastructure. The 2nd unit was to get coal supplies through Railways. Since the infrastructure was not ready, the coal handling arrangements through own wagon for 1st Unit were utilized by both units till October, 2010. Therefore, the power plant was not able to handle coal requirement for both units, resulting in lesser materialization of coal supplies.
- (ii) **Sarni:** The power station has been facing persistent unloading problem due to which movement of coal by Railways was affected. Moreover, due to lesser placements of trucks by the power stations, movement of coal by road was less than their requirement.

- (iii) **Birsinghpur:** As against the SECL's indent for 1729 railway rakes during 2010-11, the actual availability was 1628 rakes, resulting in less materialization in despatches of coal.

If the infrastructural bottlenecks as explained above are addressed by the power plant in coordination with Railways, it is expected that during 2011-12, the materialization of supplies would improve considerably.

Coal linkage to power projects in Madhya Pradesh

¶2793. SHRI PRABHAT JHA: Will the Minister of COAL be pleased to state:

- (a) the power projects in Madhya Pradesh for which Central Government had made the provisions of granting coal linkage during the Eleventh Five Year Plan;
- (b) the power projects in the State which have been granted the coal linkage, till date; and
- (c) the power projects in the State for which the Central Government is making arrangements for granting coal linkage during the Twelfth Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) and (b) The Standing Linkage Committee (Long-Term) for Power, an inter-ministerial committee, considers the applications received by the Ministry of Coal from different States, including Madhya Pradesh for setting up power projects. Based on the recommendations of Ministry of Power and other relevant factors, it recommends authorization of Letter of Assurance for grant of long term coal linkage. However, no State-wise provision is made for making such recommendations.

The details of power projects proposed to be set up in Madhya Pradesh, which have been authorized Linkages/Letters of Assurance by the Standing Linkage Committee (Long-Term) for Power since 2003 are as below:—

Sl. No.	Name of the power project authorized Letter of Assurance	Capacity approved (in Megawatt)
1	2	3
1.	Malwa (now known as Shree Singhaji) Thermal Power Plant of Madhya Pradesh State Electricity Board, Purni, Khandwa	1000
2.	Vindhyachal Superthermal power station, Stage-IV of NTPC, Vindhyachal	1000
3.	Satpura TPS, (Extension) (Unit 10 and 11) Madhya Pradesh Power Generation Corporation Limited, Sami, Betul	500

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